Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting due for 12.02.2015 and actual held on 19.02.2015

The meeting No.41/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4)) was due for 12.02.2015 and actual held on 19.02.2015 in Conference Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT.

The following officers were present:-

	Name of the representatives and their designation	Department
	Shri K.C. Meena, DDG	DGFT
	Shri Barinder Singh, Astt. Director	MSME
3.	Shri J.D Giri, Vice President	AEPC
4.	Shri R.L. Meena, FTDO	DGFT

The agenda for meeting No.41/AM-15 dated 12.02.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

41/84-ALC3/2014

MEETING NUMBER

MEETING DATE :12.02.2015

1	Case No.: 15/30/84- ALC3/2014	Party Name: S.BASKAR (PROP. NSB TECHNOLOGIES),	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Rejected
	HQ File 01/84/050/00254/AM15	RLA File: 07/24/040/00171/AM15	Lic.No/Date:0710106576 27.08.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm did not furnish the requisite information/documents in this case. Therefore the committee was constrained to reject the case.

2	Case No.: 6/30/84- ALC3/2014	Party Name: ROYAL TOUCH FABLON PVT. LTD.,	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
2	HQ File 01/84/050/00245/AM15	RLA File: 02/24/040/00114/AM15	Lic.No/Date:0210204971 12.09.2014	Deferred date 12.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of Department of C & PC. It was decided to defer the case for re-listing on 12.03.2015.

3	Case No.: 19/29/84- ALC3/2014	Party Name: KERALA BALERS PVT. ITD	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
	HQ File 01/84/050/00234/AM15	RLA File: 10/24/040/00055/AM15	Lic.No/Date:1010058820 01.10.2014	Deferred date 12.03.2015

Ms

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME). It was decided to defer the case for relisting on 12.03.2015.

4	Case No.: 11/30/84- ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
	HQ File 01/84/050/00250/AM15	RLA File: 35/24/040/00017/AM15	Lic.No/Date:3510044557 10.10.2014	Deferred date 12.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME). It was decided to defer the case for relisting on 12.03.2015.

5		Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
5	110 1 110	RLA File : 07/24/040/00245/AM15	Lic.No/Date.o/10100011	Deferred date 05.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME). It was decided to defer the case for relisting on 05.03.2015.

6	I dity I dille. Do III	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Approved
6	RLA File: 35/24/040/00019/AM15/	Lic.No/Date:3510044562 20.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME) vide their I.D. Note No. 37(5)/121/2014-15/33 dated 19.02.2015,as detailed below:

belov	V: -			0
S.	Export item	Export	Import item	Qty. allowed
No	•	Qty.		
1	100% Cotton	26000	Raw cotton nature fibre	5896 Kgs.
1	woven dyed	Meters	Vat dyes	70 Kgs
	fabric with flame resistant finish	1	Flacon (FR chemicals)	2068 Kgs (@ 442 gms/Kg of fabric
	(120+-10% GSM), quilted		Ukadan flame resistant chemicals	220 Kgs. (@ 47 gms/ Kg. of fabric)



1/2

with 95% meta	Silastan	18.72 Kgs.
aramid fibre and 5% para aramid fibre blended	Ukanol 1606	65.52 Kgs
gray knitted fabric GSM 100.	Ukanol 1707	65.52 Kgs
	Polyvinyl Alcohol	46.8 Kgs
	FR Threads	171.6 Kgs
	Meta Aramid Fibre	4075 Kgs
	Para aramid Fibre	214 Kgs
	Furnace Oil	As per fuel policy

Dyes and Chemicals mentioned in items of import at S.No.5 shall be restricted to 26% of FOB value within the overall CIF value of the licence in terms of General Note for Textiles at S.No.5.The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.

7	Color I lott	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
	110 1110	RLA File: 35/24/040/00018/AM15/	Lic.No/Date:3510044563 20.10.2014	Deferred date 12.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) for their comments. As informed by DC (MSME) a deficiency letter has also been issued to the firm vide their letter dated 19.02.2015.It was decided to defer the case for re-listing on 12.03.2015.

8	Case No.: 10/30/84- ALC3/2014	Party Name PRICE AND BUCKLAND (INDIA) PVT. LTD.	ALC3/2014	Status: Deferred
	HQ File 01/84/050/00249/AM15	RLA File: 05/24/040/00298/AM15/	Lic.No/Date:0510391709 22.10.2014	Deferred date 12.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP for their comments. It was decided to defer the case for re-listing on 12.03.2015.

9	Case No.: 9/30/84- ALC3/2014	Party Name SUPERFIL PRODUCTS LIMITED		Status: Deferred
	HQ File 01/84/050/00248/AM15	Telli I III .	Lic.No/Date:0410159626 27.10.2014	Deferred date 12.03.2015





Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP for their comments. It was decided to defer the case for re-listing on 12.03.2015.

10	Case No.: 4/34/84- ALC3/2014	Party Name SUNNY INTERNATIONAL LTD.	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
10	HQ File 01/84/050/00275/AM15	RLA File : 33/24/040/00013/AM15	Lic.No/Date: 3310030123 30.10.2014	Deferred date 12.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP and DC (MSME) for their comments. It was decided to defer the case for re-listing on 12.03.2015.

Case No.: 8/34/84- ALC3/2014	Party Name P.K. OVERSEAS	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
HQ File 01/84/050/00279/AM15	RLA File: 07/24/040/000339/AM15	Lic.No/Date:0510391869 0505.11.2014	Deferred date 12.03.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and decided to refer the matter to DIPP for their comments. It was decided to defer the case for relisting on 12.03.2015

12	Case No.: 7/34/84- ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
		RLA File : 07/24/040/00355/AM15	Lic.No/Date:0510391923 11.11.2014	Deferred date 05.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 05.03.2015.

13.	6/34/84-ALC3/2014	Party Name: GAURAV INTERNATIONAL	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Approved
	HQ File 01/84/050/00277/AM15		Lic.No/Date 0510391979 13.11.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per CAD, as detailed below:-

	, , , , , , , , , , , , , , , , , , , ,			,
S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed





1.	Ladies Blouse made of 100%	5250	100%	Polyester	dyed	woven	2.75	Sqm
	Polyester dyed woven fabric	Nos.	fabric	GSM = 82 +	-10%		per pie	ece
	GSM = $82+-10\%$ (style No.							
	08/02096/A)							

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

14	Case No.: 1/41/84- ALC3/2014	Party Name: CHHATARIYA FIRETECH INDUSTRIES.	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
	HQ File 01/84/050/00369/AM15	RLA File : 03/94/040/00776/AM15	Lic.No/Date:0310791052 13.11.2014	Deferred date 12.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for relisting on 12.03.2015.

Case No.: 3/37/84- ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:41/84- ALC3/2014 12.02.2015	Status: Deferred
HQ File 01/84/050/00310/AM15	RLA File : 07/24/040/00311/AM15	Lic.No/Date:0710107061 26.11.2014	Deferred date 12.03.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 12.03.2015.

1	1	6	1
		\mathbf{r}	

Case No.535	M/s Richa & Company, Gurgaon
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/196/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No. 0510386317
dated 12.05.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.

(17)

Case No536	M/s Gaurav International, Gurgaon
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00210/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No. 0510392064
dated 19.11.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.





(18)

Case No537	M/s Gaurav International, Gurgaon
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00195/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No. 0510391233
dated 19.09.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.

(19)

Case No538	M/s Dhruv Globals Ltd.
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00199/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No. 0510361429
dated 01.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.

(20)

Case No539	M/s Shahi Exports Pvt. Ltd., Faridabad
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00196/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No. 0510381003
dated 05.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.

(21)

Case No540	M/s Chelsea Mills
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00171/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No. 0510389084
dated 25.06.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.

(22)

Case No541	M/s Chelsea Mills
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00117/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No. 0510361798
dated 02.08.2013.	





Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.

(23)

Case No542	M/s Chelsea Mills
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00125/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No. 051033092
dated 02.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.

(24)

Case No543	M/s Chelsea Mills	
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00124/AM-15/DES-V	
Fixation of input output norms i	n respect of Annual Advance Authorization No. 0510389084	
dated 12.02.2014.	1	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 12.03.2015.

(25)

Case No.544	M/s Lumens India.
NC 41/84/AM-15 dt 12.02.2015	File No.01/84/050/0005/AM-15/DES-V
Ratification of input output norms in	respect of Annual Advance Authorization No. 0210200289
dated 20.02.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DIPP vide their OM No. 7/318/2014 –TSW dated 19.02 .2015, as detailed below: -

S.	Export item	Export	Import item	Qty. allowed
No		Qty.		for 1 pair
1.	Para Aramid Gloves	1200 Pairs	Para Aramid Fabric GSM 650 width 100Cms	
2.	Para Aramid Gloves with leather & linen metallized	1200 Pairs	Para Aramid Fabric GSM 370, per Sqm width 100Cms	Net +5%
			Fabric linen/metallised width 150 Cms	Net +5%



1/2

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

Case No.545	M/s Kiran Associates, Gurgaon
NC 41/84/AM-15 dt 12.02.2015	File No.01/84/050/00043/AM-15/DES-V
Ratification of input output norms in	respect of Annual Advance Authorization No. 0510383072
dated 28.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard to Mr Vibhu Sehgal, Director of the firm. He explained the matter before the committee in detailed and submitted samples of all products mentioned in this authorization. After deliberations with the technical members presented in the meeting, committee decided to ratify the authorization issued in this case as detailed below:

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Women skirt made of 100% silk habutai woven RFD fabric, GSM-44+/-10%, having imported fabric 22Kgs, Style No.:Pario skirt)	22 Kgs (150Nos)	100% silk habutai woven RFD fabric, GSM-44+/-10%,	31.240 Kgs
2.	Women Dressing Gown made of 100% silk habutai woven RFD fabric, GSM-44+/-10%, having imported fabric 26Kgs, (Style No.: Summer Coat)	26Kgs (100Nos).	100% silk habutai woven RFD fabric, GSM-44+/-10%,	36.920Kgs
3.	Women Trouser made of 100% silk habutai woven RFD fabric, GSM-44+/-10%, having imported fabric 24gs, Style No.: Pario Pant)	24Kgs (200Nos).	100% silk habutai woven RFD fabric, GSM-44+/-10%,	34.080Kgs
4.	Women Trouser made of 100% silk habutai woven RFD fabric, GSM-44+/-10%, having imported fabric 15Kgs, (Style No.: Thai Pant)	15Kgs (150Nos).	100% silk habutai woven RFD fabric, GSM-44+/-10%,	21.300Kgs
5.	Women Dress made of 100% silk habutai woven RFD fabric, GSM-44+/-10%, having imported fabric 15Kgs, (Style No.: Summer Dress)	15Kgs (200Nos)	100% silk habutai woven RFD fabric, GSM-44+/-10%,	21.300Kgs
6.	Scarf made of 100% silk habutai woven RFD fabric, GSM-44+/-10%, having imported fabric 19Kgs, Style No.:Silk scarf)	19Kgs (200Nos.)	100% silk habutai woven RFD fabric, GSM-44+/-10%,	26.980Kgs
7.	Women Shorts made of 100% silk habutai woven RFD fabric, GSM- 44+/-10%, having imported fabric 10Kgs, (Style No.:Pario Short)	10Kgs (200Nos)	100% silk habutai woven RFD fabric, GSM-44+/-10%,	14.200Kgs

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

(21)	
Case No.546	M/s Fashion Accessories, Gurgaon
NC 41/84/AM-15 dt 12.02.2015	File No.01/84/171/148/AM-15/DES-V
	respect of Annual Advance Authorization No. 0510369394

dated 25.10.2013. **Decision:** The Committee considered the case as per agenda along with other relevant papers and heard to Mr A.K. Jain, General Manager (Commercial) and two other Technical persons of the applicant firm. They explained the matter in detailed before the committee. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the

Advance Authorization issued in this case as detailed below:-

S.	Export Product	Export	Import item	Quantity
No.		Quantity		allowed
1.	Sham made of 100% cotton	796	100% cotton knitted	1.70 Sq.
	knitted fabric, GSM-160+/-	Nos.	fabric, GSM-160+/-10%,	meter per
	10%, Size-20"X36"			piece
2.	Sham made of 100% cotton	1282	100% cotton knitted	1.73 Sq.
	knitted fabric, GSM-160+/-	Nos.	fabric, GSM-160+/-10%,	meter per
	10%, Size-26"X26"		6	piece
3.	Sham made of 100% cotton	2648	100% cotton knitted	1.39 Sq.
	knitted fabric, GSM-160+/-	Nos.	fabric, GSM-160+/-10%,	meter per
	10%, Size-20"X26"			piece
4.	Duvet Cover made of 100%	1470	100% cotton knitted	18.27 Sq.
	cotton knitted fabric, GSM-	Nos.	fabric, GSM-160+/-10%,	meter per
	160+/-10%, Size-92"X108"			piece
5.	Duvet Cover made of 100%	1490	100% cotton knitted	16.08 Sq.
	cotton knitted fabric, GSM-	Nos.	fabric, GSM-160+/-10%,	meter per
	160+/-10%, Size-88"X92"			piece
6.	Duvet Cover made of 100%	50	100% cotton knitted	13.91 Sq.
	cotton knitted fabric, GSM-	Nos.	fabric, GSM-160+/-10%,	meter per
	160+/-10%, Size-68"X86"			piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.547	M/s Fashion Accessories, Gurgaon
NC 41/84/AM-15 dt 12.02.2015	File No.01/84/171/149/AM-15/DES-V
Ratification of input output norms in	respect of Annual Advance Authorization No. 0510369394
dated 25 10 2013	

Decision: The Committee considered the case as per agenda along with other relevant papers and heard to Mr A.K. Jain, General Manager (Commercial) and two other Technical persons of the applicant firm. They explained the matter in detailed before the committee. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

done

9

S.	Export Product	Export	Import item	Quantity
No.		Quantity		allowed
1.	Flat Sheet made of 100% Linen woven fabric GSM 175+-10%, Size: 110"X108"	500 Nos	100% Linen woven fabric GSM 175+-10%,	9.05 Sqm per piece
2.	Fitted Sheet made of 100% Linen woven fabric GSM 175+-10%, Size: 78"X80"+16	400 Nos	100% Linen woven fabric GSM 175+-10%,	9.05 Sq. meter per piece
3.	Fitted Sheet made of 100% Linen woven fabric GSM 175+-10%,Size-72"X84"+16	400 Nos.	100% Linen woven fabric GSM 175+-10%,	9.37 Sq. meter per piece
4.	Pillow Case made of 100% Linen woven fabric GSM 175+-10%,Size-20"X32"	1000 Nos.	100% Linen woven fabric GSM 175+-10%,	1.10 Sq. meter per piece
5.	Pillow case made of 100% Linen woven fabric GSM 175+-10%,, Size-20"X40"	1000 Nos.	100% Linen woven fabric GSM 175+-10%,	1.679 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

29)

Case No.548	M/s Fashion Accessories, Gurgaon
NC 41/84/AM-15 dt 12.02.2015	File No.01/84/171/147/AM-15/DES-V
Ratification of input output norms i	n respect of Annual Advance Authorization No. 0510369394
dated 25.10.2013.	

Decision: The Committee considered the case as per agenda along with other relevant papers and heard to Mr A.K. Jain, General Manager (Commercial) and two other Technical persons of the applicant firm. They explained the matter in detailed before the committee. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.	Export Product	Export	Import item	Quantity
No.		Quantity		allowed
1.	Quilt made of Linen /cotton woven fabric, (Linen more than 50%), GSM-140+/-10%, Size-36"X50"	1000 Nos.	Linen /cotton woven fabric, (Linen more than 50%), GSM-140+/-10%,	3.42 Sq. meter per piece
2.	Crib Skirt made of Linen /cotton woven fabric, (Linen more than 50%), GSM-140+/-10%, Size-28"X52"+16"	1000 Nos.	Linen /cotton woven fabric, (Linen more than 50%), GSM-140+/-10%,	2.25 Sq. meter per piece
3.	Bumper made of Linen /cotton woven fabric, (Linen	950 Nos.	Linen /cotton woven fabric, (Linen more than	1.91 Sq. meter per





	more than 50%), GSM-140+/-10%, Size-9.75"X160"		50%), GSM-140+/-10%, width 42"	piece
4.	Sham made Linen /cotton woven fabric, (Linen more than 50%), GSM-140+/-10%, Size-12"X16""	500 Nos.	Linen /cotton woven fabric, (Linen more than 50%), GSM-140+/-10%, width 42"	0.39 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.549	M/s Fashion Accessories, Gurgaon
NC 41/84/AM-15 dt 12.02.2015	File No.01/84/171/146/AM-15/DES-V
Ratification of input output norms in	respect of Annual Advance Authorization No. 0510369394
dated 25.10.2013.	respect of Affidai Navance Platforeauton

Decision: The Committee considered the case as per agenda along with other relevant papers and heard to Mr A.K. Jain, General Manager (Commercial) and two other Technical persons of the applicant firm. They explained the matter in detailed before the committee. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the

Advance Authorization issued in this case as detailed below:-

S.	Export Product	Export	Import item	Quantity
No.	1	Quantity		allowed
1.	Comforter Cover made of 100%	250	100% Linen woven	19.88 Sq.
	Linen woven fabric GSM 175+-	Nos	fabric GSM 175+-	meter per
	10%, Size: 94"X96"		10%,	piece
2.	Comforter Cover made of 100%	400	100% Linen woven	22.69 Sq.
	Linen woven fabric GSM 175+-	Nos	fabric GSM 175+-	meter per
	10%, Size: 110"X96"		10%,	piece
3.	Sham made of 100% Linen	450	100% Linen woven	1.69 Sq.
	woven fabric GSM 175+-	Nos.	fabric GSM 175+-	meter per
	10%,Size-20"X28"		10%,	piece
4.	Sham made of 100% Linen	350	100% Linen woven	2.12 Sq.
	woven fabric GSM 175+-	Nos.	fabric GSM 175+-	meter per
	10%,Size-20"X36"		10%,	piece
5.	Pillow made of 100% Linen	100 Nos.	100% Linen woven	0.69 Sq.
	woven fabric GSM 175+-10%,,		fabric GSM 175+-	meter per
	Size-12"X24"		10%,	piece
6.	Pillow made of 100% Linen	100 Nos.	100% Linen woven	0.90 Sq.
0.	woven fabric GSM 175+-		fabric GSM 175+-	meter per
	10%,Size-18"X18"		10%,	piece
7.	Quilted Comforter Cover made	250	100% Linen woven	3.73 Sq.
	of 100% Linen woven fabric	Nos.	fabric GSM 175+-	meter per
	GSM 175+-10%, Size:		10%,	piece
	94"X96"		.50	
8.	Quilted Comforter Cover made	250	100% Linen woven	4.03 Sq.





	of 100% Linen woven fabric GSM 175+-10%, Size: 110"X96"	Nos	fabric GSM 175+- 10%,	meter per piece
9.	Quilted Sham made of 100% Linen woven fabric GSM 175+- 10%, Size:20"X28"	200 Nos	100% Linen woven fabric GSM 175+- 10%,	1.46 Sq. meter per piece
10.	Quilted Sham made of 100% Linen woven fabric GSM 175+- 10%, Size: 20"X36"	250 Nos	100% Linen woven fabric GSM 175+- 10%,	1.76 Sq. meter per piece
11	Quilted Sham made of 100% Linen woven fabric GSM 175+- 10%, Size: 26"X26"	250 Nos	100% Linen woven fabric GSM 175+- 10%,	1.70 Sq. meter per piece
12.	Pillow made of 100% Linen woven fabric GSM 175+-10%,, Size-14"X26"	150 Nos	100% Linen woven fabric GSM 175+- 10%,	0.95 Sq. meter per piece
13.	Pillow made of 100% Linen woven fabric GSM 175+-10%,Size-18"X18"	150 Nos.	100% Linen woven fabric GSM 175+- 10%,	0.90 Sq. meter per piece
14.	Flat Sheet made of 100% Linen woven fabric GSM 175+-10%,Size-92"X108"	100 Nos	100% Linen woven fabric GSM 175+- 10%,	10.93 Sq. meter per piece
15.	Flat Sheet made of 100% Linen woven fabric GSM 175+-10%,Size-60"X80"+16	110 Nos	100% Linen woven fabric GSM 175+- 10%,	10.93 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

